

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4389
ANSWERED ON:21.12.2011
DOCTORAL RESEARCH PROGRAMMES
Rajesh Shri M. B.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any mechanism laid down by the University Grants Commission (UGC) for strict maintenance of quality in the doctoral research programmes of private/deemed universities in the country;
- (b) if so, the details thereof; and
- (c) if not, the steps taken by the Government/UGC to improve the quality of Ph.D. Programmes in these universities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a): Yes, Sir. The University Grants Commission (UGC) has notified University Grants Commission (Minimum standards and procedure for awards of M.Phil/Ph.D. Degree) Regulation, 2009, for strict maintenance of quality in the doctoral research programme of universities and colleges including private/deemed to be universities. This Regulation is applicable to every University established or incorporated by or under a Central Act, Provincial Act or a State Act, every institution including a constituent or an affiliated college recognized by the UGC and every institution deemed to be a university under section 3 of the UGC Act, 1956.

(b): The Regulations laid down eligibility criteria for M.Phil./Ph.D Supervisor; procedure to be followed for admission into M.Phil./Ph.D programmes, procedure for allocation of supervisor and evaluation and assessment methods for awarding the degree. The Regulations have also made it mandatory for a one semester course, compulsory viva-voce and evaluation by atleast two experts, one of which should be an outsider.

(c) : Does not arise.